

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 205
(IB)-775/ND/2021
IA-5623/2022

IN THE MATTER OF:

Naunidh Singh Arora & Ors.

... **Applicant/Petitioner**

Versus

Splendor Buildwell Pvt. Ltd

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 09.03.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : None

For the Respondent :

ORDER

IA-5623/2022: There is no appearance on behalf of the Applicant, despite repeated calls.

Hence, the IA-5623/2022 is dismissed for non-prosecution.

-sd-

(L. N. GUPTA)
MEMBER (T)

-sd-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)